

PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of my colleague, Shri Shripad Yesso Naik, I lay on the Table, a copy (in English and Hindi) of the Ministry of Power Notification No. S.O. 5337(E)., dated the 10th December, 2024, amending the Principal Notification No. S.O. 185(E), dated the 12th January, 2009, issued under clause (a) of Section 14 of the Energy Conservation Act, 2001.

[Placed in Library. See No. L.T. 1963/18/25]

Notifications of the Ministry of Communications

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Notifications of the Ministry of Communications (Department of Posts), under Section 14 of the Post Office Act, 2023: -

- (1) G.S.R. 767(E)., dated the 16th December, 2024, publishing the Post Office Rules, 2024.
- (2) S.O. 5440(E)., dated the 16th December, 2024, publishing the Post Office Regulations, 2024.

[Placed in Library. For (1) and (2), See No. L.T. 2172/18/25]

Statements showing action taken by the Government on the various assurances, promises and undertakings

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements showing action taken by the Government on the various assurances, promises and undertakings given during the Session shown against each: -

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| 1. | Statement No. XXXIV | Two Hundred Nineteenth, 2010
[Placed in Library. See No. L.T. 2194/18/25] |
| 2. | Statement No. XXIX | Two Hundred Thirty Eighth, 2016
[Placed in Library. See No. L.T. 2195/18/25] |
| 3. | Statement No. XXIV | Two Hundred Forty First, 2016
[Placed in Library. See No. L.T. 2196/18/25] |
| 4. | Statement No. XXIV | Two Hundred Forty Second, 2017
[Placed in Library. See No. L.T. 2197/18/25] |